

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 319 OF 2017
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APPEAL NO. 321 OF 2017

Dated: 24th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO ... **Appellant(s)**
Vs.
Tamilnadu Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. Amali

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

Learned counsel for the appellant seeks two weeks more time to file composite rejoinder. He may file the same with IA on or before 09.10.2018 with advance copy to the other side.

List the matter on **31.10.2018**. Tag to Appeal No. 227 of 2017.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson